NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/195/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: M/s Cheran Hotels Private Limited & 3 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature	
1.	KANNAN P.T. FOR ML. FOXMANDAL	RESPONDENTS NO.	1/2,4	Arig.

2. K. RAMPRAMY &
GIVIMOHAN KUMAR
3. T.V.P. Saivila.

Course de Petitioner and T.v.P. Saivil.

ORDER

Counsels representing both the parties are present. At request of both the counsels time extended for final hearing. Put up on 18.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)